GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA

UNSTARRED QUESTION NO. 3067

ANSWERED ON 18/12/2025

RELEASE OF FUNDS TO TELANGANA UNDER JAL JEEVAN MISSION

3067. SHRI KUNDURU RAGHUVEER

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware that recent field assessments in Telangana have identified a large number of rural households that still require functional tap water connections, service-level improvements or restoration of non-functional connections and if so, the details thereof;
- (b) whether the Government has examined Telangana's updated Action Plan seeking support under the Jal Jeevan Mission (JJM) and whether the funds have not been released causing uncertainty for ongoing and proposed drinking water works and if so, the details thereof along with the reasons therefor;
- (c) whether the Government would clarify the criteria being applied for the release of JJM funds as the State continues to report significant gaps in coverage in several mandals including those in the Constituency and if so, the details thereof;
- (d) the manner in which Telangana is expected to address these gaps without timely Central assistance; and
- (e) the timeline fixed by which State-wise allocations under the JJM would be finalised so that essential drinking water works are not delayed?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

(a) to (e) As reported by Government of Telangana in JJM IMIS, 100% rural households of Telangana have been covered with tap water connections. To make provision of tap water supply to every rural household across the country, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal since August, 2019. The initial estimated outlay of the Mission was Rs. 3.60 lakh Crore, out of which Central share was Rs. 2.08 lakh Crore. Almost entire Central share approved by the Cabinet has been utilized.

Water is a state subject. The responsibility of planning, approval, implementation, operation, and maintenance (O&M) of drinking water supply schemes lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance. States have been advised to continue the implementation of the projects from their own resources.
